

Construction of Link Road and Over-Bridge at Retang Railway Station

6841. SHRI CHINTAMANI PANIGRAHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received any representation for an approach road to Retang Railway Station under Khurda Road Division of South Eastern Railway and for a foot over-bridge there for the convenience of the passengers; and

(b) whether any steps are being taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Yes.

(b) An approach road to the station on the west side of the Railway Station already exists. However, an approach road on the eastern side of the station building has been demanded in the representation and this can be considered only after the State Government or the local authorities construct a corresponding road beyond the railway land boundary

As regards foot over-bridge, the same will be processed for inclusion in the future year's Works Programme subject to the availability of funds.

Legal Aid to the Poor in Orissa

6842. SHRI CHINTAMANI PANIGRAHI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Orissa Government have now implemented the model scheme for free legal aid to the poor; and

(b) the outlines of the model scheme?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI NITIRAJ SINGH CHAUDHARY): (a) No, Sir.

(b) However, the State Government has formulated a scheme for financial assistance to the Scheduled Tribes and Scheduled Castes in land cases. The outline of the scheme is that persons desirous of aid may apply to the concerned collector in the prescribed form through the concerned welfare officer with a certificate from a gazetted officer or M.L.A. or M.P., to the effect that the applicant is a member of the Scheduled Caste or Scheduled Tribe and the opposite party does not belong to the Scheduled Caste or Scheduled Tribe community. After necessary enquiry, the application will be forwarded to the District Magistrate concerned, with the recommendation. The Scheduled Tribe people seeking justice will be at liberty to engage a pleader of their choice and the pleaders fee will be negotiated between them. However, the rate of fees shall not exceed half of what is payable to the Government Pleaders in similar cases. The quantum of legal aid will be in the shape of assistance and need not necessarily cover the entire cost of litigation. This is apart from the aid given to accused persons in capital cases before the Court of Sessions, cases involving a death sentence and the like

रेलवे समय सारणी के हिन्दी तथा अंग्रेजी संस्करणों के बीच अन्तर

6843. श्री जगदीश नारायण मण्डल :

क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या रेलवे समय सारणी के हिन्दी तथा अंग्रेजी संस्करणों में कोई अन्तर है ; और

(ख) यदि हा, ती उसका स्वरूप क्या है ?

रेल मंत्रालय में उपमंत्री (श्री मुहम्मद शफी कुरैशी) (क) और (ख) अंतीय रेलो द्वारा प्रकाशित अंग्रेजी और हिन्दी की समय सारणियों में विकासो के अन्तर के अलावा कोई खास फरक नहीं होता । लेकिन, रेलवे बोर्ड द्वारा अखिल भारतीय रेलवे समय टा जी केवल अंग्रेजी में प्रकाशित की जाती है ।

Links between Chairman of M/s Automobile Products of India Limited, Bombay and Maruti and Company

6844 SHRI JYOTIRMOY BOSU Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state

(a) the names of the Chairman and other members of the Board of Directors of M/s Automobile Products of India Limited, Bombay,

(b) whether the Chairman of this Company is in any way connected with Maruti and Company, a small car manufacturing firm in Haryana, and

(c) the names of the firms in which the Chairman of the Automobile Products of India, Limited has interests in some form or other?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI D R CHAVAN) (a) As per the latest available information, the names of the Chairman and other Directors of M/s Automobile Products of India

Limited, Bombay, are given as under:—

- 1 Shri M A Chudambaram, Chairman and Managing Director.
- 2 Dr J M Rane, Director
- 3 Shri C B Saran, Director
- 4 Shri R N Mafatial, Director.
- 5 Shri K N Talwar, Director.
- 6 Shri J M Ghorpade, Director.
- 7 Shri R P Gaekwad, Director
- 8 Shri F K F Nariman, Director.
- 9 Shri A A Deshpande, Director
- 10 Lt Col F P Gaekwad, Director

(b) The Chairman of M/s Automobile Products of India Ltd, is also the Chairman of M/s Maruti Ltd, Haryana

(c) The Chairman of M/s Automobile Products of India Ltd, was connected with the following companies as Chairman/Managing Director/Director/Committee member, as on 28th January, 1972 —

Chairman

- 1 Tubes & Malleables Ltd,
- 2 South India Steel & Sugars Ltd,
- 3 Southern Industrial Corpn. Ltd,
- 4 Jenson & Nicholson (India) Ltd,
- 5 Southern Petro-Chemical Industries Corpn Ltd,
- 6 Tokushu-Menon Paper Manufacturing Company Ltd,
7. Maruti Ltd,